

इमारतें किराये पर लेनी होंगी अथवा उन का अधिग्रहण करना होगा।

(ग) और (घ). सरकार ने ऐसी किसी भी इमारत का अधिग्रहण नहीं किया है। किन्तु २५ इमारतें किराये पर ली गई हैं और १४ इमारतें अधिग्रहित हैं। इन ३९ इमारतों के लिये १०.६४ लाख रुपया वार्षिक किराया दिया जाता है।

### फास्फोरस

३६५. श्री म० सा० द्विवेदी : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) इलेक्ट्रो थर्मल प्रणाली द्वारा फास्फोरस बनाने और उस में थर्मल सुपर फास्फेट बनाने के लिये क्या उपाय किये जा रहे हैं ;

(ख) इस सम्बन्ध में कितने निर्माताओं में आवेदन-पत्र प्राप्त हुए हैं ; और

(ग) इस प्रणाली द्वारा कितना थर्मल सुपर फास्फेट प्रति वर्ष पैदा किया जा सकेगा ?

वाणिज्य तथा उद्योग मंत्री (श्री मोरारजी देसाई) : (क) ग (ग). देश में फास्फोरस बनाने के लिये किसी भी सरकारी फर्म में कोई प्रस्ताव प्राप्त नहीं हुआ है। राष्ट्रीय औद्योगिक विकास निगम का प्रस्ताव है कि कुछ विशेषज्ञों को विदेश भेजा जाय जिस से वे देश में इस तरह के फास्फोरस बनाने के प्रायोजन का अनुभव प्राप्त कर सकें।

विस्थापित व्यक्तियों के लिये मकान

३६६. श्री म० सा० द्विवेदी : क्या पुनर्वास तथा श्रम संरक्षण-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५६-५७ में विस्थापित व्यक्तियों के लिये कुल कितने मकान कहां कहां बनाये गये;

(ख) इन मकानों के बनाने पर कुल कितना खर्च हुआ ; और

(ग) मकानों के (एक) किराये और (दो) बिक्री से कुल कितनी आय हुई ?

पुनर्वास तथा श्रम संरक्षण-कार्य मंत्री (श्री मेहर चन्द खन्ना) : (क) से (ग). ऐसा प्रतीत होता है कि यह प्रश्न पूर्वी तथा पश्चिमी क्षेत्रों से सम्बन्धित है। जो समय और मेहनत इस विस्तृत जानकारी को एकत्रित करने में लगेगी वह प्राप्त होने वाले परिणाम के बराबर नहीं होगी। यदि किसी विशेष राज्य के बारे में जानकारी मांगी जावे तो उसे एकत्रित करने का प्रयत्न किया जायेगा।

### Sewing Machines

367. { Shri Ram Krishan:  
Shri D. C. Sharma:

Will the Minister of Commerce and Industry be pleased to state:

(a) the number of sewing machines manufactured in the country during the year 1957-58 so far; and

(b) the number of machines out of these sold in the country and the number exported?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) About 1,40,000 Nos.

(b) The number of machines sold in the country is not available; however, the number of machines sold by small scale units was 11,100 during the period April-December, 1957. The total number of machines exported during 1957 was 4,575.

### Displaced Persons' Claims

368. Shri Onkar Lal: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of displaced persons in Kota division whose claims for

compensation have been admitted so far;

(b) the number of applications of displaced persons which are still pending; and

(c) the steps taken to dispose them off?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Claims which were filed under the Claims Act of 1950, have been recorded according to the situation of the property concerned in each case in Pakistan and not with reference to the place in India from where the claim was filed. In addition, the jurisdiction of Claims Officers did not correspond to administrative units in India. It is not possible, therefore, to give the total number of claims filed by displaced persons in Kota Division.

(b) and (c). Do not arise

#### Roads in N.E.F.A.

369. { Shri Subodh Hansda:  
Shri S. C. Samanta:

Will the Prime Minister be pleased to state:

(a) the total mileage of jeepable and motorable roads now existing in N.E.F.A. and N.H.T. area unit; and

(b) how many road bridges are still required to be constructed on these roads and when they will be completed?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): (a) Jeepable roads—906 miles.

Motorable roads—466 miles.

(b) 64. Out of these, construction of 58 is expected to be taken up during the current Five Year Plan period and the rest during the Third Plan period.

#### Industrial Units in U.P.

370. Shri S. M. Banerjee: Will the Minister of Commerce and Industry be pleased to state:

(a) whether some new industrial units are to be started in U.P. during 1958-59; and

(b) if so, what are those units?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) and (b). A statement giving the information is attached. [See Appendix II, annexure No. 53.]

#### Slum Clearance

371. Dr. Ram Subhag Singh: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government have received schemes for slum clearance from the Governments of Bihar and West Bengal; and

(b) if so, whether those schemes have been considered and funds have been sanctioned for them?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Yes. Three slum clearance projects have so far been received from the Government of Bihar and four from the Government of West Bengal.

(b) Three projects of the estimated cost of Rs 32.20 lakhs from Bihar are under examination in consultation with the State Government.

Out of the four projects from West Bengal, two were sanctioned in October 1957, at an approved cost of Rs. 71.05 lakhs the Union Government providing 25 per cent. of the approved cost as outright subsidy and 50 per cent. as loan. The third project has been referred back to the West Bengal Government for recasting. Regarding the fourth project which was formulated by the Calcutta Corporation at an estimated cost of Rs. 2 crores, the West Bengal Government requested that funds be found for it over and above the Plan allocation of Rs. 2.80 crores for West Bengal under the Slum Clearance Scheme. The Government of India are examining the request.